

COUNCIL OF STATES

Friday, 15th May 1953

The Council met at a quarter past eight of the clock in the morning, MR. CHAIRMAN in the Chair.

LEAVE OF ABSENCE TO SHRI LALCHAND HIRACHAND DOSHI

MR. CHAIRMAN: I have to inform hon. Members that the following cable has been received from Shri Lalchand Hirachand Doshi:

"I shall feel grateful if you will kindly grant me leave of absence till June end as return to India delayed due urgent important work."

Is it the pleasure of the Council that permission be granted to Shri Lalchand Hirachand Doshi for remaining absent from all meetings of the Council from the 25th March 1953 till the end of the current session?

(No Hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

PAPERS LAID ON THE TABLE

MINISTRY OF LABOUR NOTIFICATION DATED 5TH MAY 1953

THE MINISTER FOR LABOUR (SHRI V. V. GIRI): Sir, I beg to lay on the Table a copy of the Ministry of Labour Notification No. M-45(7)/52, dated the 5th May 1953, containing the report of the Court of Inquiry appointed by the Government of India under section 24 of the Mines Act, 1952. [Placed in the Library. See No. IV.R.55a(1)].

MINISTRY OF FINANCE NOTIFICATIONS DATED 7TH MARCH, 15TH APRIL, 8TH APRIL AND 15TH APRIL 1953.

THE DEPUTY MINISTER FOR FINANCE (SHRI A. C. GUHA): Sir, I beg to lay on the Table a copy of each

of the following Notifications as required by section 38 of the Central Excises and Salt Act, 1944:—

(i) Ministry of Finance (Revenue Division) Notification No. 9-C.Exc., dated the 7th March 1953.

(ii) Ministry of Finance (Revenue Division) Notification No. 11-Central Excise, dated the 15th April 1953.

(iii) Ministry of Finance (Revenue Division) Notification No. 13-C. Exc., dated the 8th April 1953.

(iv) Ministry of Finance (Revenue Division) Notification No. 14-Central Excise, dated the 15th April 1953. [Placed in the Library. See No. S-74/53.]

FIVE YEAR PLAN—PROGRESS REPORT FOR 1951-52 AND 1952-53

REPORT OF THE COMMUNITY PROJECT ADMINISTRATION, 1952-53

THE MINISTER FOR PLANNING AND IRRIGATION AND POWER (SHRI GULZARI LAL NANDA): Sir, I beg to lay on the Table a copy of each of the following papers:—

(i) Five Year Plan—Progress Report for 1951-52 and 1952-53. [Placed in the Library. See No. IV. A.2.(15).]

(ii) Report of the Community Project Administration for 1952-53. [Placed in the Library. See No. IV. F.41(9).]

MEMORANDUM SHOWING ACTION TAKEN ON REPORTS OF TEAMS OF OFFICIALS WHICH VISITED THE SCARCITY AFFECTED AREAS OF WEST BENGAL, MYSORE, HYDERABAD, BOMBAY AND MADRAS.

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): Sir, I beg to lay on the Table, in pursuance of the replies given by me on the 3rd March 1953 and 22nd April 1953 respectively to Starred Question No. 153